

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 14<sup>th</sup> of May, 2024

**NO.HC.VII-54/2024/4251/A###** The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers and the undersigned to attend the conference on "***Criminal Law Reforms 2023: India's Progressive Path in the Administration of Criminal Justice System***" to be organized by the Department of Legal Affairs, Ministry of Law & Justice, Govt. of India at **Dr. Bhupen Hazarika Auditorium, IIT Guwahati, Namati Jalah, Guwahati, Assam on 19<sup>th</sup> of May, 2024.**

<b>Sl No.</b>	<b>Name of the Officer</b>	<b>Designation</b>
<b>1.</b>	Shri Sunil Kumar Poddar	Registrar General, Gauhati High Court
<b>2.</b>	Shri Aditya Hazarika	L.R.-cum-Secretary, Judicial Department, Govt. of Assam, Dispur
<b>3.</b>	Shri Utpal Rajkhowa	Registrar (Vigilance), Gauhati High Court
<b>4.</b>	Shri Nayan Shankar Baruah	Registrar (Admn.), Gauhati High Court
<b>5.</b>	Smti Kanchan Newar	Secretary, Gauhati High Court Legal Services Committee
<b>6.</b>	Shri Nasim Akhtar	Special Judge, NDPS, (Attached to Judicial Academy, Assam)
<b>7.</b>	Shri Ratnadip Bhattacharjee	Member-Secretary, ASLSA, Guwahati
<b>8.</b>	Smti Audri Bhattacharyya	Judge, Designated Court, Kamrup(M)
<b>9.</b>	Shri Kaushik Kumar Sharma	Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court

**NO.HC.VII-54/2024/4252/A###** The Hon'ble Gauhati High Court has been pleased to nominate all the Grade-II & Grade-III Judicial Officers of Kamrup (M), Kamrup, Baksa, Darrang, Morigaon, Nagaon & Nalbari to attend the aforementioned conference.

The District & Sessions Judges of the said districts shall retain 1 (one) Judicial Officer in their respective district/station for attending urgent works.